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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 91/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

Mohanlal Chugh

(Chugh Buildcons Pvt. Ltd)

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 VIJANISH ATRIS ADVOCATE APPELLANT WINNEY

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## <u>ORDER</u>

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing along with copy of appeal on ROC and shall file proof of service.

Appellant is directed to file bank statement of the company and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

List the matter 08.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL